

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 221 OF 2015 &  
IA NO. 359 OF 2015**

**Dated: 30<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Silvassa Industries Association & Ors. .... Appellant(s)  
Vs.  
Joint Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N  
Mr. Mukund P.Unny

Counsel for the Respondent(s) : Mr. Raheel Kohli  
Ms. Nikita Choukse for R.1

**ORDER**

Learned counsel for the appellant states that the appellant does not wish to file rejoinder. Therefore, the pleadings are complete.

List the matter for hearing on **17.07.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**